

**RESUME OF WORK DONE BY
LOK SABHA**

[FIFTH LOK SABHA—SIXTH SESSION]

(13th November to 22nd December, 1972)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1973

PREFACE

This publication contains a brief resume' of work done by Lok Sabha during the Sixth Session of Fifth Lok Sabha, 1972.

NEW DELHI;
January 11, 1973.

S. L. SHAKDHER,
Secretary.

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**RESUME' OF WORK DONE BY LOK SABHA DURING THE SIXTH SESSION
OF FIFTH LOK SABHA—NOVEMBER-DECEMBER, 1972**

1. DURATION OF SESSION

Date of commencement	13th November, 1972
Date of adjournment <i>sine die</i>		22nd December, 1972
Date of prorogation	28th December, 1972
Number of days of sittings		29
Number of hours of sittings	183 hours.

2. ADJOURNMENT MOTION

Admitted and discussed :

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
Rise in prices with particular reference to levy sugar and vanaspati.	Shri S. M. Banerjee	13-11-72	14-11-72	Negatived	H. M. 4 31

3. BILLS

(1) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9

1 The Prevention of Water Pollution Bill, 1969 as introduced in Rajya Sabha.

13-11-72

Report of Joint Committee laid on the Table.

2 The Delhi School Education Bill, 1972. (Earlier Session —2-9-72)

13-11-72 (Motion for extension of time for presentation of the Report of the Joint Committee)

A motion for extension of time for presentation of the Report of the Joint Committee upto the 15th December, 1972 was adopted.

14-12-72 (Motion for further extension of time for presentation of the Report of the Joint Committee)

A motion for further extension of time for presentation of the Report of the Joint Committee upto the 18th Dec., 1972 was adopted.

18-12-72

Report of Joint Committee was presented.

3 The Disturbed Areas (Special Courts) Bill, 1972. (Earlier Session—31-5-72)

13-11-72 (Motion for extension of time for presentation of the Report of the Joint Committee)

A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the Sixth Session was adopted.

4 The Foreign Exchange Regulation Bill, 1972. (Earlier Session—29-8-72)

15-12-72 (Motion for further extension of time for presentation of the Report of the Joint Committee)

A motion for further extension of time for presentation of the Report of the Joint Committee upto the 30th March, 1973 was adopted.

5 The Companies (Amendment) Bill, 1972. (Earlier Session—11-8-72)

13-11-72 (Motion for extension of time for presentation of the Report of the Joint Committee)

A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the next session was adopted.

6 The Presidential and Vice-Presidential Elections (Amendment) Bill, 1972. (Earlier Session—26-8-72)

13-11-72 (Motion for extension of time for presentation of the Report of the Joint Committee)

A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the next session was adopted.

H M

7	The Central Sales Tax (Amendment) Bill, 1971, as reported by Select Committee.	(Earlier Session—5-8-71)	13-11-72 (Consideration and passing)	and	1 22	5	Passed.
8	The Khadi and other Handloom Industries Development (Additional Excise Duty on Cloth) Amendment Bill, 1972.	(Earlier Session—22-8-72)	13-11-72 (Consideration and passing)		1 19		Passed.
9	The Limestone and Dolomite Mines Labour Welfare Fund Bill, 1972.	(Earlier Session—29-8-72)	13-11-72 14-11-72 15-11-72 (Consideration and passing)		1 42		Passed
10	The Indira Gandhi University Bill, 1972.	16-11-72			0 44	15	Pending.
11	The Food Corporations (Amendment) Bill, 1972.	16-11-72	23-11-72 (Consideration and passing)		1 50		Passed.
12	The Carriage by Air Bill, 1972.	21-11-72	27-11-72 28-11-72 (Consideration and passing)		0 26		Passed.
13	The Appropriation (Railways) No. 4 Bill, 1972.	22-11-72	22-11-72 (Consideration and passing)		0 02		Passed.

14	The Appropriation (Railways) No. 5 Bill, 1972.	23-11-72	23-11-72 (Consideration and passing)	0 06	Passed.
15	The All-India Services Regulations (Indemnity) Bill, 1972, as passed by Rajya Sabha.	24-11-72	5-12-72 (Consideration and passing)	2 10	A motion that the debate on the Bill be adjourned for a week was adopted.
			20-12-72 (Motion for resumption of debate)	0 18	A motion that the debate on the Bill which was adjourned on the 5th December, 1972 be resumed was adopted.
			20-12-72 (Consideration and passing)	0 15	Clause-by-Clause consideration not concluded.
*16	The Payment of Bonus (Amendment) Bill, 1972.	27-11-72	1-12-72 } 4-12-72 } 5-12-72 } (Consideration and passing)	0 09 3 55	Passed.
17	The Appropriation (No. 5) Bill, 1972.	27-11-72	27-11-72 (Consideration and passing)	2 25	Passed.
18	The Appropriation (No. 6) Bill, 1972.	27-11-72	27-11-72 (Consideration and passing)	0 01	Passed.
19	The Indian Railways (Amendment) Bill, 1972.	29-11-72	6-12-72 } 11-12-72 } (Consideration and passing)	1 07	Passed as amended.
20	The Cinematograph (Amendment) Bill, 1972, as passed by Rajya Sabha.	30-11-72			Pending.

* Motion for consideration of the Bill was discussed together with the Statutory Resolution regarding disapproval of the Payment of Bonus (Amendment) Ordinance, 1972.

H. M.

21	The Apprentices (Amendment) Bill, 1972, as passed by Rajya Sabha.	30-11-72				1		Pending
22	The Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Bill, 1972, as passed by Rajya Sabha.	30-11-72						Pending
23	The Authorised Transitions (Central Laws) Bill, 1972, as passed by Rajya Sabha.	30-11-72				1	..	Pending
24	The Coal Mines Labour Welfare Fund (Amendment) Bill, 1972.	1-12-72			0 02	8		Passed
25	The Code of Criminal Procedure Bill, 1970, as introduced in Rajya Sabha.		5-12-72 (Consideration and passing)		1 31	..		Report of Joint Committee laid on the Table.
26	The Dejimitation Bill, 1972.	7-12-72	13-12-72 14-12-72 (Consideration and passing)		3 09	25	5	Passed as amended.
27	The Untouchability (Offences) Amendment and Miscellaneous Provision Bill, 1972.	(Earlier session—13-4-72)	8-12-72 (Motion for extension of time: for presentation of the Report of the Joint Committee)		0 02			A motion for extension of time for presentation of the Report of the Joint Committee upto the first day of the next session was adopted.

28	The Industrial Development Bank of India (Amendment) Bill, 1972.	8-12-72	11-12-72 12-12-72 (Consideration and passing)	1	17	4	..	Passed
29	The Industrial Finance Corporation (Amendment) Bill, 1972.	8-12-72	12-12-72 13-12-72 (Consideration and passing)	2	07	2	2	Passed as amended
30	The Seaward Artillery Practice (Amendment) Bill, 1972 as passed by Rajya Sabha.	11-12-72		Pending
31	The State Financial Corporations (Amendment) Bill, 1972.	11-12-72	14-12-72 15-12-72 (Consideration and passing)	1	43	6	1	Passed as amended
32	The Indian Tariff (Amendment) Bill, 1972.	14-12-72	19-12-72 (Consideration and passing)	0	03			Passed
33	The Sick Textile Undertakings (Taking Over of Management) Bill, 1972.	14-12-72	15-12-72 18-12-72 19-12-72 (Consideration and passing)	0	28	20	2	Passed as amended
34	The Code of Criminal Procedure Bill, 1972, as passed by Rajya Sabha.	..	18-12-72					Pending
35	The Advocates (Amendment) Bill, 1970, as introduced in Rajya Sabha.		18-12-72					Report of Joint Committee laid on the Table

	3	4	5	6	7	8	9
36 The National Library Bill, 1972.	18-12-72	..	20-12-72 (Consideration and passing)	H. M. 1 35	A motion for adjournment of the debate on the Bill was adopted.
			22-12-72 (Motion for resumption of debate)	0 01			A motion that the debate on the Bill which was adjourned on the 20th December, 1972 be resumed was adopted.
			22-12-72 (Consideration and passing)	0 02	25	1	An amendment for reference of the Bill to a Joint Committee with instructions to report by the 15th day of March, 1973 was adopted.
37 The Customs, Gold (Control) and Central Excises and Salt (Amendment) Bill, 1972.	18-12-72		Pending
38 The Laccadive, Minicoy and Amindivi Islands (Alteration of Name) Bill, 1972.	18-12-72						Pending
39 The Mulki Rutes Bill, 1972.	18-12-72 (Motion for leave to introduce was held over)			0 57			
	19-12-72			0 17			
			21-12-72 (Consideration and passing)	5 06	31		Passed

40.	The Mines (Amendment) Bill, 1972. (Earlier Session—22-5-72)	19-12-72 (Motion for further extension of time for the presentation of the Report of the Joint Committee)	A motion for further extension of time upto the 9th March, 1973 for the presentation of the Report of the Joint Committee was adopted.
41.	The Richardson and Cruddas Limited (Acquisition and Transfer of Undertaking) Bill, 1972.	19-12-72	0	32	4	Passed
42.	The Mysore State (Alteration of Name) Bill, 1972.	19-12-72				Pending
43.	The Capital of Punjab (Development and Regulation) (Chandigarh Amendment) Bill, 1972, as passed by <i>Rajya Sabha</i> .	21-12-72	Pending
44.	The Indian Penal Code (Amendment) Bill, 1972, as introduced in <i>Rajya Sabha</i> .	21-12-72 (Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee).	0	02	..	Motion for concurrence adopted.

SUMMARY

1. Bills pending at the end of the last session	13
2. Bills introduced	22
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	8
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	20
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Part—discussed	1
10. Debate adjourned	2
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	1
13. Bills originating in, and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence was adopted by Lok Sabha	1
14. Bills pending at the end of the session <i>vide</i> para No. 976 of Lok Sabha Bulletin—Part II, dated the 3rd January, 1973	23

(ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
1	The Companies (Amendment) Bill, 1972 (Amendment of sections 226 and 619) by Shri Nawal Kishore Sharma.	17-11-72		..	H. M.	Pending
2	The Constitution (Amendment) Bill, 1972 (Amendment of articles 22, 32, etc.) by Shri Dinesh Bhattacharyya.	17-11-72		Pending
3	The Mines (Amendment) Bill, 1972 (Amendment of sections 12, 64, etc.) by Shri S. C. Samanta.	17-11-72		Pending
4	The Coir Industry (Amendment) Bill, 1972 (Amendment of sections 10, 20, etc.) by Shri S. C. Samanta.	17-11-72		Pending
5	The Delhi Rent Control (Amendment) Bill, 1972 (Amendment of section 2) by Shri Shashi Bhushan.	17-11-72	Pending

6	The Prevention of Cow Slaughter Bill, 1971 by Shri B. S. Chowhan.	(Earlier Session— 28-5-71)	(Earlier Session— 1-9-72) 17-11-72 (Further consideration)	H. M. I 49 (Excluding 1 hr. 17 mts. taken during the Fifth Session)	..	Motion for consideration was negatived on 17-11-72.		
7	The Constitution (Amendment) Bill, 1971 (<i>Amendment of article 240 and First Schedule</i>) by Shri B. K. Daschowdhury.	(Earlier Session— 28-5-71)	17-11-72 1-12-72 (Consideration)	I 51	I /	On 1-12-72, the debate on the motion for consideration of the Bill was adjourned. Pending		
8	The Prevention of Food Adulteration (Amendment) Bill, 1972 (<i>Amendment of sections 2, 3, etc.</i>) by Shri P. Venkatasubbalah.	1-12-72				Pending		
9	The Child Marriage Restraint (Amendment) Bill, 1972 (<i>Amendment of sections 2, 3, etc.</i>) by Dr. Laxminarayan Pandey..	1-12-72				Pending		
10	The Coir Industry (Amendment) Bill, 1972 (<i>Amendment of sections 4, 8, etc.</i>) by Shri C. K. Chandrappan.	1-12-72			..	Pending		
11	The Constitution (Amendment) Bill, 1972 (<i>Omission of article 290A</i>) by Shri R.P. Ulaganambi.	1-12-72		..		Pending		

12	The Constitution (Amendment) Bill, 1972 (Amendment of article 324) by Shri R. P. Ulaganambi.	1-12-72	Pending
13	The National Rifle Training Scheme Bill, 1971 by Shri S.C. Samanta.	(Earlier Session—19-11-71)	..	1-12-72 15-12-72 (Consideration)	1	34	5 Withdrawn
14	The River Corporation Bill, 1972 by Shri R.P. Ulaganambi.	15-12-72	Pending
15	The Constitution (Amendment) Bill, 1972 (Amendment of Eighth Schedule) by Dr. Karni Singh.	(Earlier Session—30-3-72)	..	15-12-72 (Consideration)	2	02	1 Discussion on the motion for consideration not concluded. Pending

SUMMARY

1. Bills pending at the end of the last session	100
2. Bills introduced	12
3. Motion for consideration negatived	1
4. Bill withdrawn	1
5. Debate adjourned	1
6. Part-discussed	1
7. Bills pending at the end of the session <i>vide</i> para No. 977 of Bulletin Part II, dated the 3rd January, 1973.	109

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of the Member who called attention	Name of the Minister <hr/> Date of Statement	Time taken
				H. M
1.	Pakistan's intransigence in delineation of the line of control in Jammu & Kashmir.	Shri ^m Atal Bihari Vajpayee	Sardar Swaran Singh <hr/> 13-11-1972	0·47
*2.	Disturbances in Assam on language issue.	Shri Priya Ranjan Das Munsi	Shri K. C. Pant. <hr/> 14-11-1972	0·55
3.	The recovery of letter bombs in various post offices of the country.	Shri Shashi Bhushan	Shri H.N. Bahuguna <hr/> 15-11-1972	0·45
4.	Leakage into open market of woollen garments imported in the garb of rags.	Shri Shrikishan Modi	Shri L.N. Mishra <hr/> 16-11-1972	0·50
†5.	The closure of Delhi University on account of violence in the Campus.	Shri Jagannath Mishra	Prof. S. Nurul Hasan <hr/> 17-11-1972	1·28
6.	The Supreme Court judgement on Mulki Rules in Andhra Pradesh.	Shri Indrajit Gupta	Shri Ram Niwas Mirdha <hr/> 21-11-1972	1·15
7.	The power shortage in Uttar Pradesh.	Shri S.M. Banerjee	Shri Baijnath Kureel <hr/> 22-11-1972	0·25
8.	The capture of railway stations in certain parts of Andhra Pradesh and damage caused to Railway properties.	Shri Biswanarayan Shastri	Shri T. A. Pai <hr/> 24-11-1972	0·27
9.	Failure of the Fish Corporation to import fish from Bangladesh.	Shri Sankar Guha	Shri Fakhruddin Ali Ahmed <hr/> 27-11-1972	0·20
10.	Increase in the I.A.F. flying accidents culminating in the tragic death on 26-11-1972 of Wing Commander Gautam.	Shri Indrajit Gupta	Shri V.C. Shukla <hr/> 28-11-1972	0·35
11.	Exodus of famine stricken people from rural areas of Maharashtra to cities like Bombay and Poona due to scarcity of food and drinking water.	Shri Madhu Dandavate	Shri Fakhruddin Ali Ahmed <hr/> 30-11-1972	0·29
12.	The proposal by Neyveli Lignite Corporation close down its Briquetting and Carbonisation Plant.	Shri G. Viswanathan	Shri Shah Nawaz Khan <hr/> 1-12-1972	0·42

* See also Sl. No. 23.

† See also Sl. No. 15.

1	2	3	4	5
13.	The Customs hold up of 5000 tonnes of cashew kernels destined for Soviet Union at Cochin harbour.	Shri P. Venkatasubbaiiah	Shri Y.B. Chavan <u>4-12-1972</u>	0·28
14.	Stoppage of grant by the U.G.C. to several colleges in Punjab and Haryana resulting in their closure.	Shri S.M. Banerjee	Prof. S. Nurul Hasan <u>5-12-1972</u>	0·53
†15.	The recent demands of Delhi University students.	Shri Jagannathrao Joshi	Prof. S. Narul Hasan. <u>6-12-1972</u>	1·01
16.	Arrest of 3 officials of Union Health Ministry's food squad on 5-12-72 by U.P. Police at Chandous in Uttar Pradesh.	Shri Vasant Sathe	Shri Uma Shanker Dikshit <u>8-12-1972.</u>	0·23
17.	Request by the West Bengal Government to the Central Government for permission to purchase Dals from the Food Corporation of India's stocks in West Bengal.	Shri B.K. Daschowdhury	Shri Fakhruddin Ali Ahmed <u>11-12-1972</u>	0·41
18.	Closure of the Banaras Hindu University.	Shri Atal Bihari Vajpayee	Prof. S. Nurul Hasan <u>12-12-1972</u>	0·54
19.	Protest by the employees of Reserve Bank of India on 12-12-72 against the procedure for destroying soiled currency notes.	Shri Madhu Dandavate	Shri K. R. Ganesh <u>13-12-1972</u>	0·20
20.	Floods in Tamil Nadu	Shri G. Viswanathan	Dr. K.L. Rao <u>14-12-1972</u>	0·29
21.	Lack of Central Assistance to Rajasthan to tide over famine condition prevailing in 12,500 villages there.	Shri M.C. Daga	Shri Annasahib P. Shinde <u>15-12-1972</u>	0·38
22.	Murder of a Harijan student in Hathras, Uttar Pradesh.	Shri Shankar Dayal Singh	Shri Ram Niwas Mirdha <u>19-12-1972</u>	0·35
*23.	Tour of riot-affected areas of Assam by Shri K. C. Pant, Minister of State and the latest situation there.	Shri Samar Guha	Shri K.C. Pant <u>21-12-1972</u>	1·18
24.	Delay in according approval to land ceiling legislations of Bihar, Andhra Pradesh, Maharashtra and other States.	Shri Bhogendra Jha	Shri Fakhruddin Ali Ahmed <u>22-12-1972</u>	0·23

*See also Sl. No. 2

†See also Sl. No. 5.

5. DIVISIONS

Number of Divisions held—10

6. FINANCIAL BUSINESS

Subject	Date of presentation	Dates of discussion		Time taken
(i) Railway Budget				H.M.
Supplementary Demands for Grants in respect of the Budget (Railways) for 1972-73.	15-11-72	22-11-72	Discussion and voting on Supplementary Demands for Grants (Railways).	2.35
Demands for Excess Grants in respect of the Budget (Railways) for 1970-71.	15-11-72	23-11-72	Discussion and voting on Demands for Excess Grants (Railways).	0.47
(ii) General Budget				
Supplementary Demands for Grants in respect of the Budget (General) for 1972-73.	14-11-72	23-11-72 24-11-72 27-11-72	Discussion and voting on Supplementary Demands for Grants (General).	3.00
Demands for Excess Grants in respect of the Budget (General) for 1970-71.	22-11-72	27-11-72	Discussion and voting on Demands for Excess Grants (General).	0.03

7. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri Martand Singh of Rewa.	12-5-72 to 1-6-72 <i>and</i> 31-7-72 to 31-8-72	22-12-72
2.	Shri Tula Ram	13-11-72 to 12-12-72	

8. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief Subject	Under Name of Member who moved	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks	
1	2	3	4	5	6	7	8
H M							
1.	Nineteenth Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1969-70.	342	Prof. S. Nurul Hasan	15-11-72 26-11-72 21-11-72 22-11-72	10—39	Social Welfare.	..
2.	Twelfth Report of the Commissioner for Linguistic Minorities for the period 1st July, 1969 to 30th June, 1970.	342	Shri F. H. Mohsin	28-11-72 29-11-72 30-11-72	7—57	Home Affairs	..
3.	Food situation in the country.	342	Shri Fatchsinghrao Gachwad	29-11-72 30-11-72	4—17	Agriculture	..
4.	Expansion of Durgapur Alloy Steel Plant.	191	Shri Samar Osha	6-12-72	2—45	Steel & Mines.	Withdrawn by leave of the House.
5.	International situation and policy of the Government of India in relation thereto.	342	Sardar Swamin Singh	7-12-72 8-12-72	5—29	External Affairs.	..
6.	Working of the State Trading Corporation of India with special reference to the policy of import of woollen text.	342	Shri Prasannabhai Mehta	11-12-72	3—02	Foreign Trade	..
7.	Policy of the Government in regard to manufacture of car.	191	Shri Jyotiraoy Boshuj	22-12-72	4—07	Industrial Develop- ment.	Negative

(ii) Motion under Rule 374 for suspension of Member

Brief Subject	Name of Member who moved	Date on which moved	Time taken	Remarks
			H. M.	
Suspension of Shri Jyotirmoy Bosu from the service of the House for two days.	Shri Raj Bahadur	14-11-72	1-09	Adopted.

9. OATH OR AFFIRMATION

Serial No.	Name	Constituency	State	Language of oath/affirmation	Date
1	Shri K. Chikkalingaiah	Mandya	Mysore	English (oath)	13-11-72
2	Shri P. G. Mavalankar	Ahmedabad	Gujarat	Hindi (oath)	13-11-72

10. OBITUARY REFERENCES

Serial No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1	2	3	4	5	6
				H. M.	
✓ 1	Shri C. C. Desai, sitting Member of Lok Sabha.	22-9-72	13-11-72	}	
✓ 2	Swami Ramanand Shastri, sitting Member of Lok Sabha.	27-9-72	13-11-72		
✓ 3	Shri Shiva Chandika, sitting Member of Lok Sabha.	15-10-72	13-11-72		
✓ 4	Shri M. Rajangam, sitting Member of Lok Sabha.	22-10-72	13-11-72		
✗ 5	Shri Jagannath Das, Member of the Central Legislative Assembly and Provincial Parliament.	5-8-72	13-11-72		0-42

1	2	3	4	5	6
+ 6.	Shri Manu Subedar, Member of the Central Legislative Assembly.	10-10-72	13-11-72	} H. M.	
✓ 7.	Shri R. S. Vidyarthi, Member of the Fourth Lok Sabha.	28-10-72	13-11-72		
+ 8.	Shri R. Sankar, Member of the Constituent Assembly.	7-11-72	13-11-72		
+ 9.	Sant Fatch Singh	30-10-72	13-11-72		
✓ 10.	Shri N. M. Lingam, Member of the First Lok Sabha.	3-12-72	6-12-72		0-08
✓ 11.	Sheikh Mohammad Akbar, Member of the Second Lok Sabha.	5-12-72	6-12-72		

11. PAPERS LAID ON THE TABLE

(i) By Government	378
(ii) By Private Members	Nil

12. PERSONAL EXPLANATION UNDER RULE 357

Sl. No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken
				H. M.
1.	Wearing of a badge by Shri Piloo Mody	Shri Piloo Mody	14-11-72	0-09
2.	Certain remarks about Shri Somnath Chatterjee made by Shrimati Maya Ray in the House on 8-12-72.	Shri Somnath Chatterjee	13-12-72	0-03

13. PETITIONS

Presented by Members	2
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14. PRIVILEGE MATTER

Brief Subject	Name of Member who raised the matter	Date on which matter brought before the House	Decision of the House	Time taken
<p>Question of privilege regarding the alleged assault on Shri Krishnan Manoharan, M. P., by certain persons at the airport of Madras on the 15th November, 1972, when he was proceeding to airplane for Delhi for attending the Parliament Session.</p>	Shri Krishnan Manoharan	16-11-1972 17-11-1972 1-12-1972	<p>The matter was raised by Shri Krishnan Manoharan, M.P., in the House on 16-11-1972. On 17-11-1972, the House decided to call for a factual report on the matter from the Government of Tamil Nadu. On 1-12-1972, the Minister of State in the Ministry of Home Affairs made a statement regarding the factual comments received from the Government of Tamil Nadu and the House referred the matter to the Committee of Privileges.</p>	H. M. 1-30

15. QUESTIONS

(i) Starred

Number of Questions put down in Question Lists	580
Number of Questions orally answered	253

(ii) Unstarred

Number of Questions put down in Question Lists and written answers furnished		5,662*
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(iii) Short Notice

Number of Questions put down in Question Lists	1
Number of Questions orally answered	1

*Includes 156 Unstarred Questions deleted or withdrawn by the Members or transferred from one Ministry to another Ministry.

(iv) Half-an-Hour Discussions Arising out of Answers to Questions.

Serial No.	Brief Subject	Name of Member who raised discussion	Date	Ministry/Department
1.	Changes in structure of Educational Institutions	Shri Samar Guha	17-11-72	Education and Social Welfare.
2.	Nationalisation of Sugar Industry	Shri Jyotirmoy Bosu	24-11-72	Agriculture.
3.	Smuggling of Indian films and recorded music to foreign countries.	Shri K. Lakappa	27-11-72	Information and Broadcasting.
4.	Raid on the residence of Director of <i>Amara Bazar Patrika</i> .	Shri Jyotirmoy Bosu	1-12-72	Home Affairs.
5.	Celebration of Netaji Subhash Chandra Bose Birth-day	Shri Swathar Guha	4-12-72	Home Affairs.
6.	Grant of Pension to freedom Fighters	Shri Ramavatar Shastri	8-12-72	Home Affairs.
7.	Arrears of Taxes	Shri Jyotirmoy Bosu	13-12-72	Finance.
8.	Experimental nuclear explosion for peaceful purposes.	Shri Samar Guha	15-12-72	Atomic Energy.
9.	Scrapping the agreement with Foreign Oil Companies	Shri Jyotirmoy Bosu	18-12-72	Petroleum and Chemicals.
10.	Revision of pay scales of <i>Khad-Grammatiyog Bhawan, New Delhi</i>	Shri Chandrika Prasad	20-12-72	Industrial Development.

16. RESOLUTIONS

(i) Government Resolution

Brief Subject	Name of Minister who moved	Date (s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
Approval of the recommendations made in certain paras of the Report on Accounting Matters of the Committee appointed to review the rate of dividend payable by the railway undertaking to General Revenues as well as other ancillary matters in connection with the railway finance vis-à-vis the General Finance, which was presented to Parliament on the 15th December, 1972.	Shri Mohammed Shafi Qureshi	19-12-72 20-12-72	H. M. 1 06	Railways	Adopted

(ii) Statutory Resolution

Subject	Article/Section of Constitution/Act	Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department concerned	Remarks
Disapproval of the Payment of Bonus (Amendment) Ordinance, 1972 (Ordinance No. 8 of 1972).	Article 123	Shri Hukam Chand Kachwai	1-12-72 4-12-72	H. M. 2 37	Labour and Rehabilitation	Negated.

* Discussed together with the motion for consideration of the Payment of Bonus (Amendment) Bill, 1972.

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks
1.	Problem of unemployment	Shrimati Maya Ray	25-8-1972 (Fifth Session) 24-11-1972 8-12-1972	H. M. 4 05 (excluding 18 minutes taken during Fifth Session)	Labour and Rehabilitation	Withdrawn
2.	Land Reforms	Shri A. K. Gopalan	8-12-1972	0 55	Agriculture	Discussion not concluded

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Names of Members who raised discussions	Date(s) of discussions	Time taken	Ministry/Department concerned
1.	Discussion regarding CIA activities in India.	Shri Indrajit Gupta	12-12-72	H. M. 3 30	Home Affairs.
2.	Increasing student unrest in the country.	Shri P. Gangadeb	14-12-72	4 12	Education and Social Welfare.
3.	Statement made by the Minister of State for Home Affairs on 7-12-72 regarding incidents which took place in the Delhi University on 6-12-72.	Shri Jagannathrao Joshi	15-12-72 (Discussed together)		Home Affairs.
4.	Statement made by the Minister of Works and Housing and Health and Family Planning on 30-11-72 regarding the Guru Gobind Singh Medical College at Faridabad.	Dr. Laxminarayan Pandeya.	19-12-72	1 35	Health and Family Planning.

18. STATEMENTS BY MINISTERS

(i) *Suo-moto* Statements made/laid under Rule 372

Sl. No.	Subject	Name of Minister	Date	Time taken	H. M.
1	2	3	4	5	
*1.	Price situation	Shri Y. B. Chavan	13-11-72	C-01	
*2.	Drought situation in the country	Shri Fakhruddin Ali Ahmed	14-11-72		
*3.	Agricultural Production Programme	Shri Fakhruddin Ali Ahmed	14-11-72		
✓ 4.	Incidents at Kingsway Camp, Delhi on 14-11-72.	Shri K.C. Pant	15-11-72	C-22	
✓ 5.	Government business for the week commencing the 21st November, 1972.	Shri Raj Bahadur	17-11-72	C-06	
✓ 6.	Government business for the week commencing the 27th November, 1972.	Shri Raj Bahadur	24-11-72	C-06	3/2
7.	Mulki Rules issue	Shrimati Indira Gandhi	27-11-72	C-07	
8.	Release of Prisoners of War	Sardar Swaran Singh	27-11-72	C-01	
9.	Guru Gobind Singh Medical College at Faridabad	Shri Uma Shankar Dikshit	[30-11-72	C-12	
✓ 10.	Government business for the week commencing the 4th December, 1972.	Shri Raj Bahadur	1-12-72	C-34	
11.	Accidents to New Delhi Hyderabad Dakshin Express and Janata Express on the 2nd and 3rd December, 1972, respectively.	Shri T.A. Pai	[4-12-72	C-04	
12.	Incidents which took place in the Delhi University on 6-12-72.	Shri K. C. Pant	[7-12-72	C-12	
✓ 13.	Government business for the week commencing the 11th December, 1972.	Shri Raj Bahadur	8-12-72	C-02	
14.	Dismissal of Shri V. P. Malhotra, former Chief Cashier of the State Bank of India, Parliament Street, New Delhi.	Shri Y.B. Chavan	12-12-72	C-06	
15.	Finalisation of the line of control in Jammu and Kashmir.	Sardar Swaran Singh	12-12-72	C-05	

*Statements were laid on the Table.

1	2	3	4	5
				H M.
✓*16.	Government business for the week commencing the 18th December, 1972.	Shri Raj Bahadur	15-12-72	0-02
*17.	Incidents at villages Sajni and Nonari in Azamgarh, Uttar Pradesh.	Shri K. C. Pant	15-12-72	0-08
18.	Expulsion of Shri N. N. Desai, First Secretary in the High Commission of India in Kampala.	Shri Surendra Pal Singh	21-12-72	0-04
19.	Take over of wholesale trade in wheat and rice.	Shri Fathruddin Ali Ahmed.	22-12-72	0-02
20.	Action taken on the inspection report in the case of Belapur Sugar and Allied Industries Ltd.	Shri K.V. Raghunatha Reddy.	22-12-72	0-03
21.	Further development regarding expulsion of Shri N. N. Desai, First Secretary in the High Commission of India in Kampala.	Shri Surendra Pal Singh	22-12-72	0-02
22.	U.S. Bombing in Vietnam.	Shri Surendra Pal Singh	22-12-72	0-06

(ii) Statements correcting information regarding Starred Questions under Direction 16

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
				H M.
*1.	Correcting the answer given on 18-8-72 to Starred Question No. 261 regarding arrears of Direct Taxes.	Shri K.R. Ganesh	17-11-72	..
*2.	Correcting the answer given on 8-8-72 to Starred Question No. 123 regarding trade relations with Formosa.	Shri L. N. Mishra	17-11-72	..
3.	Correcting the answers given on 4-8-72 to Starred Question Nos. 83 and 90 regarding strike by employees of Reserve Bank of India.	Shri K.R. Ganesh	24-11-72	0-02
4.	Correcting the answer given on 19-5-72 to Starred Question No. 902 regarding Indian space violations committed by Pakistan helicopters in Kashmir.	Shri V.C. Shukla	30-11-72	0-01
*3.	Correcting the answer given on 2-5-72 to Starred question No. 642 regarding foreign exchange earned through export of films.	Shri A. C. George	8-12-72	..

*Statements were laid on the Table.

1	2	3	4	5
*6.	Correcting the answer given on 29-5-72 to Starred Question No. 1030 regarding supply of full quantity of milk by Delhi Milk Scheme to catering establishments in Parliament House.	Prof. Sher Singh	11-12-72	..

19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time
	H. M.	
ADJOURNMENT MOTION	4—31	2·5
BILLS—		
(a) Government Bills	**4C—04	21·9
(b) Private Members' Bills.	7—16	4·0
BUDGETS—		
(a) Railway Budget	3—22	1·8
(b) General Budget	3—03	1·7
CALLING ATTENTION NOTICES (Rule 197)	16—38	9·1
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55)	5—48	3·2
(b) Short Duration Discussions (Rule 193)	9—17	5·1
MOTIONS (Rules 191 and 342)	38—16	20·9
QUESTIONS	27—49	15·2
RESOLUTIONS—		
(a) Government Resolution	1—06	0·6
(b) Statutory Resolution	**	..
(c) Private Members' Resolutions	5—00	2·7
STATEMENTS (Rules 357, 372 and 377 and Direction 16)	4—53	2·6
OTHER MATTERS such as Oath or Affirmation, Papers laid on the Table, Obituary References, Privilege issues, Points of Orders etc.	15—57	8·7
	183—30	100·0

*Statements were laid on the Table.

**Joint discussion took place on Statutory Resolution [vide statement 16 (ii), p. 24] and motion for consideration of the connected Government Bill (vide Statement 3 (i), pp 2 to 10 S. No. 16). Time taken on joint discussion has been shown under Government Bills.